

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.09.2021 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1962 of 2021 in Comp. App. (AT) No. 64 of 2021	Laxsons (India) Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal
<b>2.</b>	I.A. No. 1964 of 2021 in Comp. App. (AT) No. 65 of 2021	Laxsons Properties Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal

### **For Directions**

<b>3.</b>	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Vijendra Kumar Jain Udita Singh-R2
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### **For Admission (Fresh Cases)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 726 & 728 of 2021	Ajay Vij & Anr. Vs. Abhishek Dutta Official Liquidator for Solutions Business Centre Pvt. Ltd.	Ashish Upadhayay	
<b>5.</b>	Comp. App. (AT) (Ins) No. 736 of 2021	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors.	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar
<b>6.</b>	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	
<b>7.</b>	Comp. App. (AT) (Ins) No. 743 of 2021	GPR Power Solutions Pvt. Ltd. Vs. Supriyo Chaudhuri (RP of Rohit Ferro Tech Ltd.) & Ors.	Sumit Kumar	

8.	Comp. App. (AT) (Ins) No. 745 of 2021	Padmajadevi Pratapsinh Mohitpatil Vs. Dharit Kishorbhai Shah & Anr.	Satyajit S. Pawar	
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**For Admission (After Notice)**

9.	Comp. App. (AT) No. 76 of 2021	Rajiv Sanghvi & Anr. Vs. Automotive Manufacturers Pvt. Ltd. & Ors.	Aman Gandhi	Navneet Anurag Katarki Mas Janhavi Patankar Trisha Sarkar-R2-R3 Sonali Jain-R3 Dhrub Malik Jinal Shah Shubhabrata Chakkraborti-R7-R9 Leshan Sinha-R5-14
10.	Comp. App. (AT) No. 78 of 2021	Bharat M. Sanghvi & Ors. Vs. Pradip R. Kamdar & Ors.	Jinal Shah	Liz Mathew Pranaya Goel Trisha Sarkar Ashish Kamat Dhiraj K Totala-R1-2 Pranaya Goyal Abhishek Sharma Bindi Dave Aman Raj Gandhi Aayesh Gandhi-R6 to R16
11.	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreyash U Lalit	P. K. Mittal-R1
12.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease& Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4
13.	Comp. App. (AT) (Ins) No. 57A- 57B of 2021	Nikhil Keherchand Jain Vs. Bank of Baroda (erstwhile Dena Bank Merged with Bank of Baroda) & Anr.	Henna George	Arun Aggarwal-R1 Tirth Nayak-R2
14.	Comp. App. (AT) (Ins) No. 91 of 2021	Noida Special Economic Zone Authority Vs. Manish Aggarwal (Resolution Professional) & Ors.	Anshul Rawat	Abhishek Anand-R1 & R2 Kunal Godhwani-R3 Mohak Sharma
15.	Comp. App. (AT) (Ins) No. 544 of 2021	Varrsana Employee Welfare Association Vs. Anil Goel, Liquidator of Varrsana Ispat Ltd.	Akshat Singh	Anil Goel Nipum Gautam-R1
16.	Comp. App. (AT) (Ins) No. 593 of 2021	Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr.  <b>With</b>	Rishabh Jain	Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri

17.	Comp. App. (AT) (Ins) No. 656 of 2021	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar  <b>With</b>	Shikhil Suri	Rishab Jain
18.	Comp. App. (AT) (Ins) No. 659 of 2021	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors.  <b>With</b>	Dhruv Gupta	Rishab Jain-R3
19.	Comp. App. (AT) (Ins) No. 694 of 2021	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr.  <b>With</b>	Kartik Seth	Shikhil Suri
20.	Comp. App. (AT) (Ins) No. 703 of 2021	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishabh Jain-R3 Gaurav Katiyar-RP

**For Hearing**

21.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
22.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara - R1 Rajat Lohia-R2
23.	Competition App. (AT) No. 22 of 2020	Harshita Chawla Vs. Whatsapp Inc. and Facebook Inc.	Ramisha Jain	Shashank Mishra-R1 Rohan Arora-R2 Shama Nargis-R3 Chandini AnandR1,2

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By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar